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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TP(HC)/46, 47/CAA/2017

NAME OF THE TRANSFEROR : RAJAM HOTELS PVT LTD

NAME OF THE TRANSFERRE : RAJAM RESORTS PVT LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Am I LAWGO.

COUNSEL FOR

APPLICANT

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ORDER

Shri A M Ilango, counsel for applicant present and submitted that report of RD is awaited. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc